

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-209**  
IB-1923(ND)/2019

**IN THE MATTER OF:**  
M/s. Satkar Logistics pvt.Ltd.  
Vs.  
M/s. S.N.J Trade Link Pvt.Ltd

....APPLICANT

....RESPONDENT

**SECTION**  
U/s 9 IBC code 2016

**Order delivered on 14.02.2020**


**CORAM:**  
CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)

**PRESENT:**  
For the Applicant : Mr. Ketan Madan, Mr. Himanshu Harbola, Mr. Prashant  
Badola, Advocates  
For the Respondent : Mr. Rishabh Kapur, Advocate  
For the Intervener :

**ORDER**

Counsels for both sides are present. Pleadings are complete. The matter is posted for making submissions. It is noted that no further adjournment will be granted in the matter.

List on 11.5.2020.

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit